

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-541

CP-126/241- 242//ND/2023

New Contempt Petition15/2023, New IA- (Co.Act)- 299/2023

IN THE MATTER OF:

Ruchi Anand & Ors.{2}

....Applicant

Vs.

Golden Rolls Private Limited & Ors {16}

.....Respondent

SECTION

U/s 241-242

Order delivered on 06.09.2023

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**SHRI L.N GUPTA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr Arvind Kr Gupta, Ms Henna George

For the Respondent : Adv Saurabh Kalia, Adv Madhav Goel, Adv Purti
Gupta for R-9 & 10

ORDER

List this matter on **20.09.2023**.

Sd/-

**(L.N GUPTA)
MEMBER (T)**

Sd/-

**(MAHENDRA KHANDELWAL)
MEMBER (J)**